

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 18-06-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/1417/CHE/2024 in
IA(IBC)/284/2024

PETITION NUMBER : CP/IB/49/2019

NAME OF THE APPLICANT : Indian Overseas Bank

NAME OF THE RESPONDENT(S) : G Sundaravadivelu & Anr

UNDER SECTION : Sec 60(5) of IBC, 2016

ORDER

Ld. Counsel Ms.S.Rachana for the Applicant. Ld. Counsel Ms. Rishitha Kishan for the Respondent No.1. Ld. Counsel Mr.B.Thilak Narayanan for the Respondent No.2.

This is an Application seeking impleadment of the Applicant Indian Overseas Bank as 2nd Respondent in IA(IBC)/284/2024. Counsel for the Respondent No.1 and 2 have no objection.

Accordingly, IA(IBC)/1417/CHE/2024 is allowed and is disposed off.

In respect of the main IA(IBC)/284/2024 parties are directed to submit reply within 2 weeks including IOB.

Rejoinder, if any, be filed within a week thereafter.

List IA(IBC)/284/2024 for hearing on 15.07.2024.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk